

ment of India on the 24th November, 1959 provided for supply of adequate quantity of yarn basing it on the 1956-57 figures;

(b) whether it is also a fact that thereafter the allocation of yarn to the Hosiery Federation was for only half the basic figure; and

(c) if so, the reasons therefor?

**The Minister of Commerce (Shri Kanungo):** (a) to (c). The scheme announced by the Government of India on the 24th November, 1959 provided for the supply of adequate quantity of hosiery yarn on the basis of production of such yarn reported in 1956-57. It was estimated that the quantity of yarn likely to be made available will be about 31 lakh lbs. When a detailed production programme for each mill was worked out it was, however, found that only about 21 lakhs lbs. will be available. This difference arose from a higher percentage of wastage and a reduction in the over-all quantity of wool-tops available to the spinners due to increase in price in the international market. Steps are being taken to ensure that the hosiery industry gets its requirements of yarn in adequate quantities and at reasonable prices.

#### **Tibetan Refugees**

**1749. Shrimati Manjula Devi:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 188 on the 17th February, 1960 regarding Government's scheme to settle 1,000 families of Tibetan refugees on land at Bhaluckpung in N.E.F.A. and state:

(a) how far is the land at Bhaluckpung from the Chinese-occupied Indian territory; and

(b) whether this area falls within the demarcated land as shown in Chinese map?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Bhaluckpung is about 12 days march from the nearest point on the Indo-Chinese border. It is in

fact on the edge of the Assam Plains and is not far from Missamari.

(b) The place is only just within the area claimed by the Chinese in their maps.

#### **All India Handicrafts Board Calendar 1960**

**1750. Shri A. M. Tariq:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the All India Handicrafts Board brought out a calendar for the year 1960;

(b) whether it is a fact that a certain person gave notice to Government as his daughter's photograph was published in this calendar without his prior permission;

(c) whether it is also a fact that Handicrafts Board has withdrawn this calendar now; and

(d) if so, the full details thereof?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Yes, Sir.

(b) It is a fact that a notice has been received but the allegation made therein is not true. The photograph was published with the co-operation and the permission of the girl's father.

(c) No, Sir.

(d) Does not arise.

#### **Tibetan Refugees Educational Institution**

**1751. Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a Tibetan Refugee Educational Institution has been set up at Mussoorie recently;

(b) whether any assistance has been asked from the Central Government;